

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated - 13.07.2015

**PROCEEDINGS**

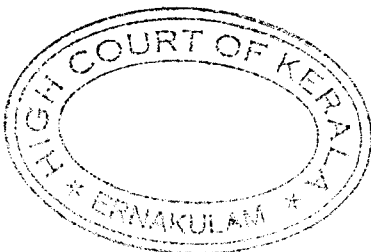
Judiciary - Appointment of 8 District Judges Direct From the Bar - Orders issued.

- Read : 1. G.O.(Ms) No.133/2015 / Home dated 02.07.2015  
2. G.O.(Ms) No.134/2015 / Home dated 02.07.2015  
3. G.O.(Ms) No.135/2015 / Home dated 02.07.2015

**ORDER NO. B1- 7938/2013(1)**

As per the Government orders read above the Government have appointed the following 8 candidates directly recruited from the Bar as District and Sessions Judges in the Kerala State Higher Judicial Service. The High Court has decided to give them actual posting . The candidates in Column II are posted as shown against their names in column III. They will take charge in their respective stations on or before 17.07.2015 from the officers shown in column IV.

<b>I</b>	<b>II</b>	<b>III</b>	<b>IV</b>
Sl. No	Name and Address	Post	Charge to be taken from
1	Sri.Balakrishnan K K Kariyangatt House Kodiyura,Kozhikode Kerala-673506	Addl. District Judge-II/ Addl.MACT, N.Paravur	Addl. District Judge -I /MACT, North Paravur
2	Smt.S.Nazeera, 4/161, Nesla, Near Victoria College, No.33, Vidyuth Nagar, Head Post Office, Palakkad, Kerala-678001	MACT, Perumbavoor	MACT, Muvattupuzha
3	Sri.Sanil Kumar.K Sanil Bhavan, 1G, D.D Silver Stone Desai Homes, Padom Road,Vaduthala, Ernakulam, Kerala State- 682023	Addl.District Judge-I/ Addl.MACT , Kasaragod	District Judge Kasaragod
4	Smt.Mini.S.Das, Vilayil Veedu, Earam, Chathannoor, Chathannoor P.O, Kollam, Kerala-691572	Addl.District Judge-II, Ernakulam	Addl. District Judge-I Ernakulam



5	Sri.Ayyoobkhan E, Kottavila Purayidom, Edathara, Pathirikal P.O, Kollam, Kerala-689595	Addl.District Judge-II/ Addl.MACT, Kalpetta	Addl.District Judge -I, Kalpetta
6	Sri.Gopakumar G Sreevalsom, Ambattukavu, Thaikkattukara P.O, Aluva, Ernakulam, Kerala-683106	Addl.District Judge- II / Addl.MACT, Kasaragod	District Judge Kasaragod
7	Sri.Sujith K.N, Remavihar, Eram, Malayalapurza Eram P.O, Pathanamthitta, Kerala-689645	Addl. District Judge-III / Addl. MACT , Manjeri	Addl.District Judge -II/ Addl.MACT, Manjeri
8	Sri.Sanu S Panicker, Kanimangalam, Valiyakattakal, Madan Nada Road, Venjaramoodu P.O, Thiruvananthapuram, Kerala -695607.	Addl. District Judge-III/ Addl. MACT, Kasaragod	District Judge Kasaragod

They will produce Medical Certificate of fitness from a medical Officer not below the rank of a Civil Surgeon in the form prescribed in Rule 13 Part I, Kerala Service Rules before the District Judge on their joining duty .

They are informed that they will be on probation for a period of two years within a continuous period of three years .They are eligible for Robe Allowance at the rate of ₹ 6000/- once in a block of three years.

The Officer at Sl.No.2 is eligible for Special Pay for extra administrative work at the rate of ₹ 2500/-.

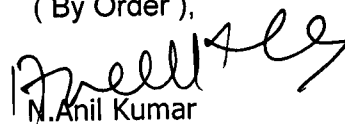
Smt. S. Nazeera, Smt.Mini. S. Das, Sri. Gopakumar. G, and Sri.Sanu.S Panicker are eligible for three advance increments for their higher qualification (LLM).

The officers at Sl.No.1 to 8 are directed to report before the High Court at 9.30 A.M on 15.07.2015 , to administer the Oath of Allegiance as per Rules before the Honourable the Chief Justice .

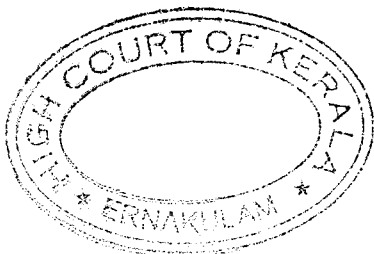
The officers at Sl.No. 3 to 8 are directed to report before the Director, Kerala Judicial Academy at 9.30 A.M on 20.07.2015 for one month's training .

The above appointments are subject to the final disposal of the WP(C)s pending in the matter .

( By Order ),

  
M. Anil Kumar

Registrar( Subordinate Judiciary)



To

The Accountant General (A&E) Kerala, Thiruvananthapuram(8 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Principal Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director of Kerala Judicial Academy.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.  
The District Judges and Chief Judicial Magistrates of the 14 Districts.  
The Officers and Courts concerned.  
The Private Secretary to the Hon'ble the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The A5, B2, B3, B4, B5, C1, D2 , E1 & I1 seats , e-Courts Cell & the  
Computer Cell , High Court.  
The Administrative Records Section, High Court ( 2 copies )  
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.

